2016 High Court, Appellate Side Calcutta

In view of certain emergent administrative circumstances, the date of interview of the first 12 out of the total 60 eligible Officers, is changed and re-scheduled on **10**th **May, 2016**, keeping all other aspects of the previous schedule intact and unchanged.

Pursuant to the above, re-schedulement of Viva-voce on 10.05.2015, has been made and is mentioned below for information of all concerned.

FRESH SCHEDULE OF VIVA-VOCE OF 12 OUT OF 60 ELIGIBLE OFFICERS COMING UNDER THE ZONE OF CONSIDERATION FOR FILLING UP THE VACANCIES IN FAST TRACK COURTS

ON 10.05.2016

S1. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING	CHANGED DATE OF VIVA-VOCE
1.	Shri Pradip Kumar Ray	CJM, Malda UOT as CJ(SD), 2 nd Court, Krishnanagar, Nadia	10.05.2016
2.	Shri Arabinda Panti	ACJM, Mathabhanga, Cooch Behar	10.05.2016
3.	Smt. Ali Biswas (Sarkar)	Judge, 2 nd Labour Court, Calcutta, on deputation	10.05.2016
4.	Shri Fatik Chandra Mondal	CJM, Car Nicobar, A & N Islands	10.05.2016
5.	Shri Hidayatullah Bhutia	CJM, Balurghat, Dakshin Dinajpur	10.05.2016
6.	Smt. Manjushree Mondal	CJM, Paschim Medinipur	10.05.2016
7.	Shri Arup Kumar Das	Competent Authority, Metro Railway, Kolkata, on deputation	10.05.2016
8.	Molla Asgar Ali	Judge, 1 st Labour Court, Calcutta on deputation	10.05.2016
9.	Shri Tito Rob	Registrar, District Judge's Court, Burdwan	10.05.2016
10.	Shri Sridhar Chandra Su	CJ(SD), Siliguri, Darjeeling	10.05.2016
11.	Shri Dinanath Prasad	CJM, Tamluk, Purba Medinipur	10.05.2016
12.	Smt. Srimayi Kundu	CJ(SD), Arambagh, Hooghly	10.05.2016

The above officers are allowed to avail themselves of "Leave On-Duty" on the date of Vivavoce as per schedule, with permission to leave their respective stations after completion of day's work on the previous day for the officers posted in far off places/in the morning of the day for the officers posted in adjoining places, on their scheduled date of viva-voce, till joining back immediately after completion of their tests.

By Order, Sd/-

Registrar (Judicial Service) High Court, Calcutta. 2016
High Court, Appellate Side

Calcutta

No. 1974-A

Dated, Calcutta the 26th April, 2016

From: Sri Subhasis Dasgupta,

Registrar (Judicial Service)-in-Charge,

High Court, Appellate Side,

Calcutta.

To: The District Judge, Malda/Nadia/Cooch Behar/ A & N Islands/ Dakshin Dinajpur/Paschim Medinipur/ Burdwan/Darjeeling/

Purba Medinipur/Hooghly

Sub: Re-scheduled date of Viva-voce on 10.05.2016 for the WBJS Officers in the process of selection and promotion as ADJ, FTC.

Sir/Madam,

This is to inform you that in view of emergent administrative circumstances, the date of interview for the first 12 out of 60 eligible officers in the process of selection for promotion towards filling up the vacancies in Fast Track Courts, has been changed and re-scheduled on 10.05.2016, keeping all other aspect of the previous schedule such as time, venue etc. intact and unchanged.

Pursuant to the above, the re-scheduled Viva-voce on 10.05.2016 has been recast and is being annexed herewith, followed by website publication for information of all concerned.

The Hon'ble Court, in doing so has also been pleased to grant **Leave on Duty**, in favour of the concerned Officers for the purpose of attending the interview on their respective date on 10.05.2016 instead of 03.05.2016, allowing them **Station Leave** permission till joining back to their respective station soon after completion of their interview.

You are, therefore, requested to inform the Officers as per the fresh schedule annexed herewith and published in the Court's website, enabling them to attend the interview on their respective date, since recast.

This may be treated as important and urgent.

For further information, if any, the officers may be requested to visit the Court's website www.calcuttahighcourt.nic.in and/or to contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta over Phone No. (033)-2254-8065/2243-6080/2254-8181.

Yours faithfully,

Sd/-

(Subhasis Dasgupta)
Registrar (Judicial Service)

Enclo: Schedule of Viva-voce (1 sheet)

Memo No. 1975-A dated 26.04.2016.

Copy forwarded to the Secretary to the Government of West Bengal, Judicial Department, Writers' Buildings, Kolkata – 700001 for information with the request to inform the concerned Officers posted on deputation accordingly.

Registrar (Judicial Service)